

BEFORE THE NATIONAL GREEN TRIBUNAL, WZ BENCH, AT
PUNE

ORIGINAL APPLICATION NO. 121 OF 2024(WZ)

CIVIL APPELLATE JURISDICTION

News Item titled "Amudan Chemical Pvt.Ltd in
Dombivali East :8 killed, 60 injured in boiler
Blast at Thane Chemical unit", appearing in the
Indian Express dated 24.05.2024.

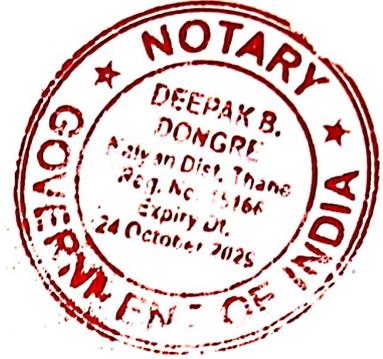


ORIGINAL APPLICATION NO. 136 OF 2024(WZ)

News Item titled "Eight killed and 50 injured
In boiler blast at Dombivali Chemical Plant"
Appearing in the Hindu dated 23.05.2024

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1		Affidavit in Reply on behalf of Respondent No.3	494-499
2	1	Abstract of Panchanamas Exhibit-A	500
3	2	The copy of disbursement receipts are enclosed herewith and marked Exhibit-B	502-525
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Dombivali East :8 killed, 60 injured in boiler
Blast at Thane Chemical unit", appearing in the
Indian Express dated 24.05.2024

Versus

State of Maharashtra and Ors.

.... Respondents

WITH

ORIGINAL APPLICATION NO. 136 OF 2024(WZ)

News Item titled "Eight killed and 50 injured
In boiler blast at Dombivali Chemical Plant"
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Versus

State of Maharashtra and Ors.

.... Respondents

AFFIDAVIT-IN-REPLY OF RESPONDENT NO. 3

I, Sachin Laxman Shejal, Age 46 Years, occupation- Tahsildar Kalyan on behalf of respondent No.3 do hereby state on solemn affirmation as under :

1. I say that I have authorized to file Affidavit in the abovementioned matter. I say that I have perused the copy of the order dated 2nd April, 2025 and also the order dated 23rd June, 2025 passed by this Hon'ble Tribunal in the above mentioned matter. I say that I am filing this Affidavit for the Respondent No. 3 in the abovementioned matter.

I say that I am filing this Affidavit on the basis of the information gathered from the record of the case which available in the Office of the Respondent No. 3. I say that pursuant to the orders dated 2nd April, 2025 and also the order dated 23rd June, 2025 passed by this Hon'ble Tribunal in the abovementioned matter. I crave leave to file an Additional Affidavit in the abovementioned matter.

2. I respectfully submit that vide order dated 2nd April, 2025, the Hon'ble Tribunal directed the Collector, Thane to submit affidavit stating therein ;

(i) as to whether in the occurrence in question any property adjoining to the Respondent No. 6 – Industry got damaged, if yes, estimate of the damage should be submitted,

In this regard, I respectfully submit that after the incident, the joint panchanama of the damages caused to the properties in the adjoining areas of the said Industry was drawn by the concerned Officers of Kalyan Dombivali Municipal Corporation and Tahsil office, kalyan on 29/05/2024.

During the said panchanama it was revealed that in all 643 residential properties have partly damaged in the said incident. It was further revealed that 39 commercial properties have been completely damaged in the said incident and further 298 commercial properties have been partially damaged in the said incident. I respectfully submit that the valuation of the said 643 partially damaged residential properties comes to Rs. 1,66,30,100/- (One Crore Sixty Six Lakh, Thirty Thousand One Hundred) and also the valuation of the said 337 damaged commercial properties comes to Rs.12,24,43,318/- (Twelve crore Twenty Four Lakh Forty Three Thousand Three hundred Eighteen) It is further submitted that, 15 near by Industrial establishments have been damaged and the valuation of damages come to Rs 22,18,22,000/- (Twenty Two Crore Eighteen Lakh Twenty Two Thousand). I respectfully submit that in this regard the proposal has been prepared and submitted to collector office, Thane Hereto annexed and marked as Exhibit -A is a copy of the said Extract of Panchanama dated 13/06/2024.

(ii) as to whether any compensation has been paid to the family of the victims because respondent No. 6 – Project Proponent has flatly refused to provide any such details .

In this regard, I respectfully submit that 13 persons died in the incident in question. An amount of Rs. 5,00,000/- each has been paid from the Hon'ble Chief Minister Relief Fund to the concerned heir of the 12 persons, who died in the said incident. The heir of the remaining one person has submitted an application for claiming assistance from the State Government and enquiry on the heirship claim is going on. Thus, assistance has been paid to the heirs of 12 died persons. Hereto annexed



and marked as **Exhibit-B** is a statement showing the name of the employee / person, the claimant / heir name and assistance amount. The District Administration of Thane had hospitalized the 63 seriously injured persons, who injured in the said incident, in Private Hospital and the State Government had incurred their medical treatment expenses.

3. I place on record the aforesaid information with papers as per the orders dated 2nd April, 2025 and also the order dated 23rd June, 2025 passed by this Hon'ble Tribunal in the abovementioned matter.



Thane

DATED



VERIFICATION

I, Sachin Laxman Shejal, Age 46, Years, Tahsildar Kalyan do hereby state on solemn affirmation that whatever stated hereinabove are true and correct to my information and I believe the same to be true and correct.

Solemnly affirmed at Thane]
this day of August 2025]

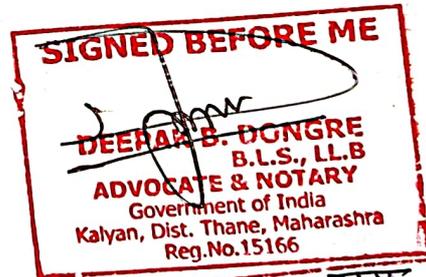
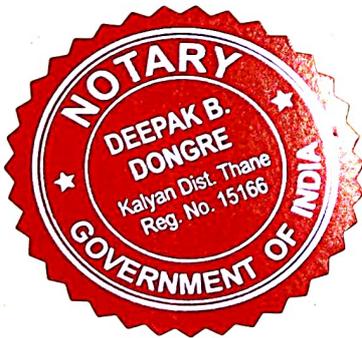
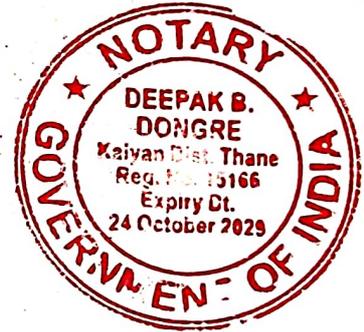


DEPONENT

I identify the Deponent

Drafted by:-

Counsel for the Respondent NO. 3



4 AUG 2025



EXHIBIT- A

(Abstract of Panchanams)

Details of a Total 980 Properties in the vicinity of Amudan chemicals Pvt.ltd are as follows-

Sr. no.	Type of property	Total property damage	Paritial damage property	Total loss of property	Amount of damage
1.	Residential property	643	643	0	16630100/-
2.	Commerical property	337	298	39	122443318/-
Total			980		139073418/-

Details of a 15 industrial establishments near Amudan chemicals Pvt.ltd are as follows-

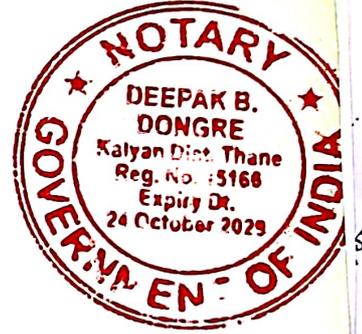
Sr.no.	Company name	Amount of damage
1.	B 48Waghajai Enterprises and Wizchem Enterprises	13300000/-
2.	Neorga Chem LLP	360000/-
3.	Omega Finechemicals Pvt. Ltd.W 130	32500000/-
4.	Omega Finechemicals Pvt.Ltd. A 88	41000000/-
5.	Mehta Corporation	15500000/-
6.	Autocarcolour Undercoatings Pvt.Ltd.	5000000/-
7.	Pallavi Enterprises Pvt.Ltd.	15200000/-
8.	Sda Industries W 227	1825000/-
9.	Brisk Chemicals Industries	3050000/-
10.	MModern Industrial Gass Pvt.Ltd.	14000000/-
11.	Vighnharta Chemicals Pvt.Ltd.	1700000/-
12.	Vinyltek Plasticchem Pvt.Ltd	1400000/-
13.	Saptavarna Colour Pvt. Ltd.	10300000/-
14.	Cosmos Engineering Company	21887000/-
15.	Deccancolorchemicals Pvt.Ltd.	44800000/-
	Total	221822000/-

(SACHIN SHEJAL)
TAHSILDAR KALYAN

EXHIBIT-B

SR NO.	Full name of seriously injured/deceased person	Category (seriously injured/deceased)	Age of seriously injured/deceased person	Gender of seriously injured/deceased person	Father/Spouse Name of seriously injured/deceased person	Address of seriously injured/deceased person	Amount
1	ROHINI CHANDRAKANT KADAM	Death	26	F	CHANDRAKANT GANPAT KADAM	Room No 209, Pandurang Apartment, Matoshri school, Ajeogaon, Dombivali: east	500000/-
2	RAKESH VARMAADIN RAJPUT	Death	45	M	RITA RAJPUT	BAGAVA JANKHAT KANNUJ	500000/-
3	MANISH KUMAR DILIP DAS	Death	22	M	DILIP DAS	KARKEND GOPALCHAK NO 3 KASUNDA	500000/-
4	VISHAL SUNIL PAUDWAL	Death	40	M	PRATIKSHA VISHAL PAUDWAL	102 NARAYAN PALACE NR ROUT CHAWL BADLAPUR	500000/-
5	MANOJ SOTI CHOUHAN	Death	35	M	GITA MANOJ CHAUHAN	BHIM NAGAR NEAR DURGA MANDIR RABADA GHANSOLI	500000/-
6	RAVI ANBIKA PRASAD RAJBHAR	Death	27	M	ANBIKA PRASAD RAJBHAR	AMBEDAKAR NAGAR UTTAR PRADESH	500000/-
7	BHARATLAL GORAKHANATH JAYSWAL	Death	40	M	HEMA BHARATLAL JAYSWAL	SANDEEP COMPLEX ZONO C 2 DAVADI ROAD NEAR RTP HINDI SCHOOL GOVAVALI	500000/-
8	RIDDHI AMIT KHANVILAKAR	Death	38	F	AMIT ANIL KHANVILAKAR	NAVMAULI CHS MANAPADA ROAD ICON HOSPITAL RAMCHANDRA NAGAR DOMBIVALI E	500000/-
9	JAY NITYA SARKAR	Death	26	M	BIPASHA SARKAR	HANSPUR GHONZA	500000/-
10	MANOJ BHAGAWAN JONDDHALE	Death	45	M	SARALAA JONDDHALE	PRABHAKAR KALAN CHAWL, MARATHI SCHOOL AJADEGAON	500000/-
11	Satyanarayan Vishwanath Rajbhar	Death	35	M	Rekha Satyanarayan Rajbhar	Mukesh Patil Chawl, Sonarpada Dombivali	500000/-
12	Sirajuddin Wahid Ahmad	Death	22	M	Niyajuddin Wahidahmad saimani	Basgaon, Tahsil Mehnagar, Police thane Tarma, District-Ajmagarh, Uttar pradesh	500000/-
13	Dhaval Jagdish Waghani	Death	38	M	Jagdish Purshottam Waghani	204 Falkan Building, s eviyana Society, Kasarvadavali, Thane	500000/-

(SACHIN SHEJAL)
TAHSILDAR KALYAN



504

506

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mr. Chandrakant Ganpat kadam father of Mrs. Rohini Chandrakant Kadam has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516630).

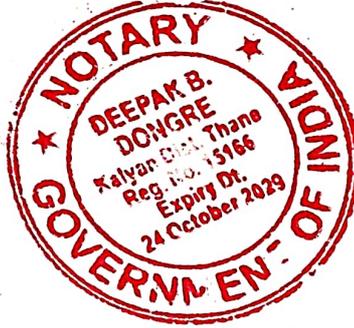
Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Chandrakant Ganpat kadam)



506

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Rita Rakesh Rajput wife of Ms. Rakesh Varmadin Rajput has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516637).

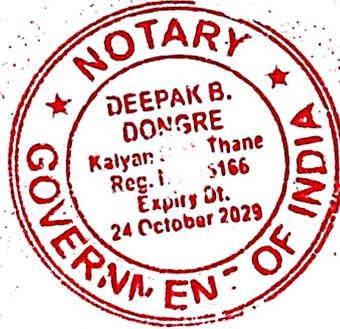
Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Rita Rakesh Rajput)



508

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Gita Manoj Chouhan wife of Ms. Manoj soti Chouhan has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516641).

Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Gita Manoj Chouhan)



Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Pratiksha Vishal Paudwal wife of Ms. Vishal Sunil Paudwal has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516638).

Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Pratiksha Vishal Paudwal)





Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Mira Ravi rajbhar wife of Ms. Ravi Anbika Prasad Rajbhar has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516644).

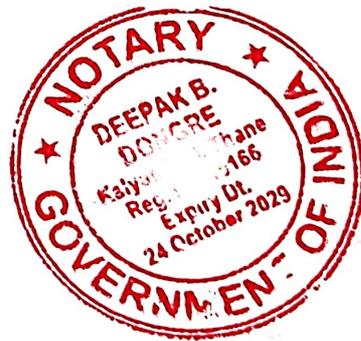
Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Mira Ravi rajbhar)



513

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Sarla Manoj Jondhale wife of Ms. manoj Bhagvan Jondhale has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516639).

Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Saral Manoj Jondhale)



Receipt



This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Hemadevi Bharatlal Jayswal wife of Mr. Bharatlal Gorakhanath Jayswal has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516634).

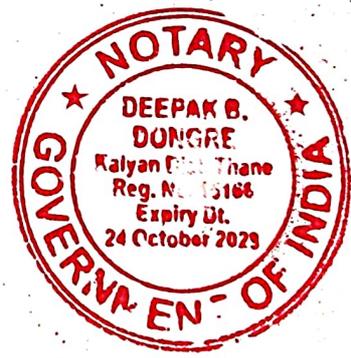
Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Hemadevi Bharatlal Jayswal)



517

Reciept

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mrs. Rekha Satyanarayan Rajbhar wife of Mr. Satyanarayan Viswanath Rajbhar has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516642).

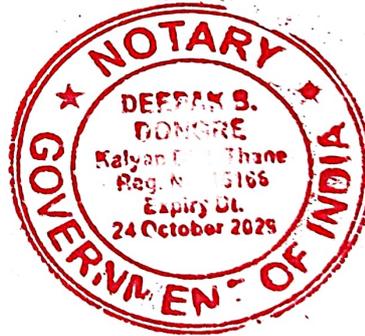
Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Rekha Satyanarayan Rajbhar)



519

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mr. Dilip Chotu Das Father of Mr. Manishkumar Dilip Das has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516635).

Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Dilip Chotu Das)



521

524

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mr. Nyajuddin vahidahmad salmani Father of Mr. Sirajuddin Vahid Ahmad Salmani has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516640).

Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Nyajuddin vahidahmad salmani)



523

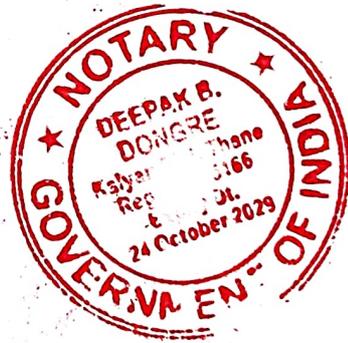
Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mr. Amit Anil khanvilkar husband of Msr. Riddhi Amit khanvilkar has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516629).

Date- 26/07/2024.

Place - Kalyan

S. D.
xxx
(Amit Anil khanvilkar)



525

Receipt

This is a receipt of ex-gratia compensation awarded through chief minister relief fund to heir of deceased person in the blast of chemical Reactor of Amudan chemicals pvt limited plot no-w229, mauje sonarpada, Dombivli (E) on 23 rd may 2024 Mr. Jagdish Purushottam Waghani father of Mr. Dhaval Jagdish Waghani has been awarded rupees 5,00,000/- (Five lakh rupees only) by check of State Bank of India branch Kalyan (check ON. 516643).

Date- 26/07/2024.

Place - Kalyan

S. D.

xxx

(Jagdish Purushottam Waghani)

